## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.54/HDB/2016  CP No. 31/2008  Maruthi Fastners Private Limited		
COMPANY PETITION/APPLICATION NO.			
NAME OF THE COMPANY			
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Maruthi Fastners Private Limited & (10) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	ADV	9849866556	
	a		

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P-Amoundy Rodly	Aduter	9248501212	prost

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

**MEMBER (Judicial)**